- (ii) A High Level Team has been constituted for examination of various aspects of the Antrix-Devas agreement and identification of acts of omission and commission involved in signing thereof.
- (iii) Governance and systemic reform measures are being undertaken in the Department of Space, ISRO and ANTRIX. A Departmental Committee headed by Secretary, Space will monitor the pace of their implementation. It has been decided that the Space Commission will regularly review the functioning of the Department of Space, ISRO and Antrix. The Space Commission would also mandate appropriate peer reviews periodically in respect of governance and systemic reforms. Several steps for improvement in the functioning and efficacy of the Space Commission have been put in place.
- (iv) A full time Chairman-cum-Managing Director of Antrix has been appointed with effect from July 07, 2011. The Antrix Board is being reconstituted. Two officers at the level of Director have been appointed in the Department of Space to look after (i) Projects, Procurement and matters relating to Antrix, and (ii) Legal matters and Contracts. In order to facilitate co-ordination between the Department of Space and Antrix, a Co-ordination Management Committee headed by Secretary, Department of Space has been set up.
- (v) The INSAT Coordination Committee has been re-constituted and the first meeting of the reconstituted Committee has been held.

## Nuclear power project in Rajasthan

- \*\*178. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the Site Selection Committee of Nuclear Power Corporation has selected the site for establishing new Nuclear Power Project near Mahi Bajaj Sagar dam situated at Banswara in Rajasthan; and
  - (b) if so, by when Central Government proposes to approve this project?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) Yes, Sir. The Site Selection Committee of the Department of Atomic Energy had recommended the site at Mahi-Banswara near Mahi-Bajaj Sagar dam in Rajasthan for locating four 700 MW capacity indigenous Pressurised Heavy Water Reactors (PHWRs).

(b) The Central Government has recently accorded 'in principle' approval for the site at Mahi-Banswara in Rajasthan to locate four units of indigenous 700 MW Pressurised Heavy Water Reactors.

## Indian athletes in dope scandal

\*179. SHRIMATI SHOBHANA BHARTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether Government has initiated inquiry into the cases of Indian athletes who have failed dope tests;
- (b) whether the dope use was administered by coaches themselves over the last few years;
  - (c) whether Government has any workable plans to curb the practice; and
  - (d) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) The Government has appointed Justice Mukul Mudgal, retired Chief Justice of the High Court of Punjab and Haryana, as a one member Committee on 07.07.2011 to enquire into all the aspects of the issues relating to prevalence of Doping. The terms of reference of the inquiry Committee are as under:—

- (i) To determine the facts and circumstances leading to large scale recent incidents of alleged doping in Athletics discipline.
- (ii) To examine reasons for such large scale prevalence of doping and *modus operandi* involved, including availability of the prohibited substances in and around training camps/competitions.
- (iii) to enquire into the role of agencies involved, if any.
- (iv) To suggest remedial measures to improve the protocols of dope testing and its integrity and promotion so that such lapses, if any, do not happen in future.
- (v) Any other issues.

The Committee has been given six weeks to submit its report.

- (c) and (d) The Government has initiated the following corrective measures, to curb Doping in Sports:—
  - (i) Increasing the frequency of testing of Core probables undergoing training at various centres for London Olympics, 2012
  - (ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.
  - (iii) Distribution of educational materials related to dope related issues amongst Sportspersons, Coaches and Support Personnel
  - (iv) Increase in Seminar/Workshops/Teaching Sessions with Athletes and Coaches.
  - (v) Closer surveillance and vigilance on Coaches and Support Personnel through their Employers.